

PAPERS LAID ON THE TABLE

Report and Accounts (2002-2003) of the National Scheduled Tribes Finance Corporation, New Delhi and related papers

THE MINISTER OF TRIBAL AFFAIRS AND THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH) : Sir, I lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers,:

- (a) Second Annual Report and Accounts of the National Scheduled Tribes Finance and Development Corporation (NSTFDC), New Delhi, for the years 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT.481/04]

Report of the Law Commission

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): Sir, I lay on the Table a copy (in English and Hindi) of the One Hundred and Eighty-eighth Report of the Law Commission of India on proposals for constitution of Hi-tech fast-track commercial divisions in High Courts, December, 2003. [Placed in Library. See No. L.T.653/04]

- I. **Report of UGC, New Delhi and related papers.**
- II. **Accounts (2001-2002) of the Assam University, Silchar and related papers.**
- III. **Report and Accounts (2001-2002) of the West Bengal District Primary Education Programme, Kolkata and related papers.**
- IV. **Report and Accounts (2002-03) of Sant Longowal Institute of Engineering and Technology the Longowal, Punjab and related papers.**
- V. **Report and Accounts (2002-03) of the U.P. Education for All Project Board (Sarva Shiksha Abhiyan), Lucknow and related papers.**

VI. Report and Accounts (2002-03) of the Uttar Pradesh Education for All Project Board (District Primary Education Programme-III), Lucknow and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI) : Sir, I lay on the Table:-

- I. (1) A copy each (in English and Hindi) of the following papers, under section 18 of the University Grants Commission Act, 1956:
 - (a) Annual Report of the University Grants Commission, New Delhi, for the year 2002-2003.
 - (b) Review by Government on the working of the above Commission.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T.494/04]
- II. A copy each (in English and Hindi) of the following papers:
 - (a) Annual Accounts of the Assam University, Silchar, for the year 2001-2002 and the Audit Report thereon, under sub-section (4) of section 31 of the Assam University Act, 1989.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 598/04]
- III. (a) Annual Report and Accounts of the West Bengal District Primary Education Programme, (DPEP), Kolkata, for the year 2001-2002, togetherwith the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.597/04]
- IV. (a) Annual Report and Accounts of Sant Longowal Institute of Engineering and Technology (SLIET), Longowal, Punjab, for

the year 2002-2003, togetherwith the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.596/04]
- V. (a) Annual Report and Accounts of the U.P. Education for All Project Board (Sarva Shiksha Abhiyan), Lucknow, for the year 2002-2003, togetherwith the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT.594/04]
- VI. (a) Annual Report and Accounts of the Uttar Pradesh Education for All Project Board (District Primary Education Programme-III), Lucknow, for the year 2002-2003, togetherwith the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.593/04]
- I. Report and Accounts (2002-03) of the National Backward Classes Finance and Development Corporation, New Delhi and related papers.**
- II. Report and Accounts (2002-03) of the National Scheduled Castes Finance and Development Corporation, New Delhi and related papers.**
- III. Report and Accounts (2002-03) of the National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities, New Delhi and related papers.**